

PROSEED INDIA LIMITED – SECURED FINANCIAL CREDITORS CLAIMS

2.	Phoenix ARC Private Limited	21,46,92,320	21,46,92,320	<p><b>1. Primary:</b> Pari passu 1st charge on entire current assets consisting of stock and book debts and entire movable fixed assets of the Corporate Debtor with Corporation Bank</p> <p><b>Immovable Properties mortgaged by the Corporate Debtor</b></p> <p>Exclusive charge on all that residential building with built up area of 8,842 square feet in plot no.1, admeasuring 4,000 square yards in survey no. 248, 251, 253, 254, 255, 256 and 258 of Malkapur Village, Chevella Mandal, Ranga Reddy District, standing in the name of Green Fire Agri Commodities Private Limited and bounded as follows:</p> <p>North: plot no.2          South: Neighbour's Land          East: 30 feet wide Road          West: Neighbour's Land</p> <p><b>Guarantors:</b></p> <ol style="list-style-type: none"> <li>1. Venkat Meenavalli</li> <li>2. T. Naresh Kumar</li> <li>3. Stampede Holdings Limited</li> </ol>
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